

Purman Vs. Smith

LegalCrystal Citation : legalcrystal.com/96588

Court : US Supreme Court

Decided On : 1937

Appeal No. : 302 U.S. 726

Appellant : Purman

Respondent : Smith

Judgement :

PURMAN v. SMITH - 302 U.S. 726 (1937)
U.S. Supreme Court PURMAN v. SMITH, 302 U.S. 726 (1937)

302 U.S. 726

Thomas R. PURMAN, petitioner,
v.
Alice A. SMITH.*
No. 336.

Supreme Court of the United States

October 11, 1937

Mr. Thomas R. Purman, pro se.

For opinion below, see 126 Pa.Super. 234, 191 A. 65.

Petition for writ of certiorari to the Superior Court of the Commonwealth of Pennsylvania denied.

* Rehearing denied 302 U.S. 776, 58 S.Ct. 137, 82 L.Ed. --.[Purman v. Smith [302 U.S. 726](http://www.legalcrystal.com/96588) (1937)]